NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 10.04.2024

COURT OF REGISTRAR

(HYBRID MODE)

<u>11:30 A.M.</u>

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2489 of 2024 in Competition App. (AT) No of 2024	Shine P. Sasidhar Vs. Kerela State Road Transport Corporation	K. Gireesh Kumar
2.	I.A. No. 2490 of 2024 in Comp. App. (AT) (Ins) No of 2024	Shivalaya Construction Co. Pvt. Ltd. Vs. Anurag Kumar Sinha, RP of Valecha Engineering Ltd.	Sidhant Dwibedi
3.	I.A. No. 2512 of 2024 in I.A. No of 2024 in Comp. App. (AT) (Ins) No. 1543 of 2023	CNH Industrial (India) Pvt. Ltd. Vs. Srei Equipment Finance Ltd.	Sarthak Bhandari
4.	I.A. No. 2517 of 2024 in I.A. No of 2024 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing & Financial Services Ltd. & Ors.	Sharmistha Ghosh

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- 2. Website: <u>wwaw.nclat.nic.in</u>

By order -sd/-Assistant Registrar